

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 2 of 2013 in
Appeal Nos. 171 & 187 of 2010**

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Western Electricity Supply Co. Ltd. Execution Petitioner
-Appellant(s)**

Versus

OCL Iron & Steel Ltd. Respondent(s)

**Counsel for the Execution Petitioner: Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Ranvir Singh
Ms. Shruti Singh**

ORDER

It is represented by the learned counsel for the Respondent that the stay application has been filed before the Hon'ble Supreme Court, which is likely to come up for hearing within a week.

Therefore, the matter is adjourned to **24.10.2013.**

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**